

Communications (Shri S. K. Patil): Sir, on behalf of Shri Raj Bahadur, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy of each of Notifications Nos. F 12(5)/58 and F.12(41)/56, dated the 7th May, 1959, making certain amendments to the Delhi Motor Vehicles Rules, 1940, published in Delhi Gazette [Placed in Library, See No LT-1550/59]

NOTIFICATION ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of Notification No. G.S.R 922, dated the 8th August, 1959. [Placed in Library, See No LT-1551/59]

NOTIFICATIONS ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications.—

- (i) G.S.R No 932, dated the 7th August, 1959, containing the Delhi Wheat and Wheat Products (Export Control) Order, 1959
- (ii) G.S.R No 934, dated the 9th August, 1959, making certain further amendment to the Manipur Foodgrains (Movement) Control Order, 1956 [Placed in Library, See No LT-1552/59]

12.05½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha.—

- (i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya

Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 19th August, 1959, agreed without any amendment to the Employment Exchanges (Compulsory Notification of Vacancies) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 4th August, 1959."

- (ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th August, 1959, agreed without any amendment to the Public Wakfs (Extension of Limitation) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 7th August 1959"

12.06½ hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Mr Speaker, Sir, you were pleased to extend the time of discussion on the motion regarding rise in food-grains prices to 5 hours. As you are aware, Sir, this discussion is to start today, and would continue upto 2-30 p.m. when the Private Members' Business would be taken up. In deference to your wishes, the Prime Minister announced yesterday that the additional time would be made available without a big gap. It has accordingly been decided that the discussion on this motion may continue tomorrow after the disposal of the International Monetary Fund and Bank (Amendment) Bill. In order to accommodate this discussion tomorrow, it has been decided to postpone for the time being the discussion of Shri Harish Chandra Mathur's motion regarding third Annual Report of the National Small Industries Corporation (Private) Ltd.